

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. 156(ND)/2017**

**IN THE MATTER OF:**

M/s. Raj Vikram Singh

.... Applicant/petitioners

Vs.

M/s. Pulp Strategy Communication  
Pvt. Ltd. & Ors.

.... Respondents

**Order under Section 242-244 of the Companies Act**

**Order delivered on 01.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioners : Mr. Nesar Ahmad, PCS  
Mr. Ahsan Ahmad, Advocate

For the Respondent :

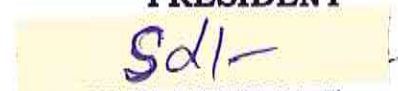
**ORDER**

Petition mentioned.

Let notice to respondent be issued by dasti process.

List the matter on 8<sup>th</sup> August, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

01.08.2017  
V. Sethi